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O.A.55/86

CORAM


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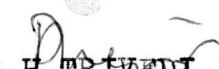
( 1) P.H. Trivedi(Vice Chairman)

(2) P.M. Joshi ( Judicial Member)

15-7-86

Mr. P.M. Thakkar learned counsel for the applicant is not present. Mr. Ajmera the learned counsel for the respondent however seeks more time . The case is therefore postponed on 6th August 1986 for further directions.

  
( P.M.JOSHI )  
J.M.

  
( P.H. TRIVEDI )  
V.C.

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O.A. 55/86

CORAM : Hon'ble Mr. P.H. Trivedi  
Hon'ble Mr. P.M. Joshi

.. Vice Chairman.  
.. Judicial Member.

5.9.'86

The advocate for the applicant requests for withdrawal of the application with a further request that he should be at liberty to move to the Tribunal if any order for suspensions are passed. Request is granted. The application stands disposed of as withdrawn.

*P.H. Trivedi*  
(P.H. TRIVEDI)  
V.C.

*P.M. Joshi*  
(P.M. JOSHI)  
J.M.